

- (4) A copy of the Appropriation Accounts, Posts and Telegraphs, for the year 1966-67 (Hindi version).  
[Placed in Library. See No. LT-2794/68.]

**Bengal State Aid to Industries  
(Amendment) Acts**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI RAGHUNATH REDDI) : I beg to lay on the Table a copy of the Bengal State Aid to Industries (Amendment) Act, 1968 (President's Act No. 31 of 1968) published in Gazette of India dated the 27th November, 1968, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1968. [Placed in Library. See No. LT-2795/68].

**Statement of action on Report of Committee  
on Broadcasting and Information  
Media etc.**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISRA) : On behalf of Shri K. K. Shah, I beg to lay on the Table :-

- (1) A statement of action taken on the recommendations contained in Part I of the Report of the Committee on Broadcasting and Information Media on 'Co-ordination of Media of Mass Communication.' [Placed in Library. See No. LT-2796/68.]
- (2) A statement showing decisions taken on the Report of the Committee on Broadcasting and Information Media on 'Press Information and Publicity'. [Placed in Library. See LT-2796/68].
- (3) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :-
  - (i) Review by the Government on the working of the Film Finance Corporation Limited, Bombay for the year 1967-68.
  - (ii) Annual Report of the Film Finance Corporation Limited

Bombay for the year 1967-68, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (4) A statement correcting the answer given on the 13th November, 1968 to Unstarred Question No. 523 regarding Loans sanctioned by Film Finance Corporation.

[Placed in Library. See No. LT-2797/68].

**Annual Report of Air India and Certified  
Accounts of Air India for the year  
1967-68**

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : Sir, on behalf of Dr. Karan Singh : I beg to lay on the Table :-

- (1) A copy of the Annual Report of the Air India for the year 1967-68, under sub-section (2) of section 37 of the Air Corporation, Act, 1953.
- (2) A copy of the Certified Accounts of the Air India for the year 1967-68 together with the Audit Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953

[Placed in Library. See No. LT-2798/68].

**Annual Report of National Council of  
Educational Research and Trainings**

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table a Copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, for the year 1967-68. [Placed in Library. See No. LT-2799/68].

**Statements showing action taken by  
Government on various assurances,  
etc.**

SHRI BHAKT DARSHAN : Sir, on behalf of Shri I. K. Gujral, I beg to lay